if we want to

Statement

reduce the gap

in

expenditure the receipts and the what is needed essentially is a political will. Do we have a political will to reduce it? In that case the whole budget structure and the idea of appropriating amounts from the Consolidated Fund of India would have taken completely а different picture, not the way it has bean presented today, Why is the Government not willing to do that? Because tins requires touching the monopolists, big business and perhaps they cannot overlook the pressure from That is why the lendabroad also. ing institutions from abroad are interested in these things to be done. Does it indicate the good health of our economy and the managers of that economy? That is my plain question which I put to the Finance Minister or his deputy who is present here The export subsidy, if T sun correct, is to the tune of Rs. 1650 crores and more but receipts so not Mr. Yashwant Sinha, come back as the Finance Minister was on record saying that our outstanding export receipts are to the tune of one billion i.e. 26000 crores of rupees. Exports were made but the proceeds were not repatriated to our country. Have we taken note of it? We have got an institution, the Reserve and of India. Is it playing a proper role for that? Then whatever exports are processed through the Reserve Bank of India and Customs, do we take care to see that the amount that is lying outstanding is coming back from abroad on account of the exports made? Why do you give subsidies to the exporters? A Bill is coming about this to introduce foreign currency bonds. In this way this money which is not being repatriated out of the gain from the experts will come in the nature of deposits from a non-resident Indian who will pass on that money to India and that will be allowed to be a normal tax-free deposit in the assets of the particular individual. This will be coming in crores. That is why I have mentioned about it. That Bill perhaps is coming up tomorrow.

To raise the Central funds, is it necessary that the States' allotments or the States' claims should be curtailed?

The Centre should help the States more rather than go on curtailing the allocation. What has happened is, there is replacement of cess by rovalty. Who has been affected? States like Bihar, Assam, Madhya Pradesh, West Bengal have been affected because of this change from cess to royalty. Is there any manoeuvrability for those States to have more revenue out of those resources that are available under the ground there? No. that has been curtailed. More than that what we need for the understand is that if the Centre to States become weaker financially, if they are not in a position to develop, I draw the attention to what Shri Shankar Dayal Singh said a little earlier that if the capital is to build up as a big edifice and the ground around is not there, will the edifice remain?

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR) : Mr. Sen, you will please continue tomorrow.

6.00 р.м.

STATEMENT BY MINISTER

Recognition by the Government to the three Baltic States of Estonia, Latvia and Lithuania

THE MINISTER OF STATE IN MINISTRY OF THE EXTERNAL. AFFAIRS (SHRI **EDUARDO** FALEIRO): Sir, Honourable Members will recall that the New Union Treaty of USSR that was intended to be signed on the 20th August, 1991. had envisaged that the constituent Republics of USSR would sovereign States. The New Treaty could not be signed due to the attempted coup in that country on the 19th August, 1991.

On the 6th September 1991, the USSR State Council, the highest

346

[Shri Eduardo Falerio]

interim executive authority of the Soviet Union, passed a resolution officially recognising the independence of the three Baltic States of Estonia, Latvia and Lithuania.

The three Baltic States have been recognised by a large number of countries, including all the European Community countries, all the EFTA countries. USA. Canada. Australia. New Zealand, Japan, China, all the European countries East except Yugoslavia and Albania, and a num-"ber of nonaligned and other developing countries, including Argentina, Venezuela, Brazil, Egypt, Afghanistan, Bangladesh and Singapore.

Government of India's policy on the recognition of States is well established. It stiplates that the costitutionnal procedures required for the declaration of sovereignty should be proper and irrecovable, and that the governments concerned should be in effective control of the territory. In the case of the three Baltic States, these conditions were adequately fulfilled.

In view of the above and in view the fact that the emergence of of Estonia, Latvia and Lithuania as independent sovereign States is the outcome of peaceful negotiations and mutual agreement among all concerned and has been recognised by the USSR State Council, the Government of India announced on the 7th September, 1991 that it welcomed the entry of Estonia, Latvia and Lithuania into the comity of independent States and- recognised them as such. Prime Minister also sent messages to the Presidents of the three States conveying this decision and his felicitations.

[The Vice-Chaimarn (Shri Shankar Dayal Singh] in the Chair.

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): Now, the carifications.

श्री रायव जी (मध्य प्रदेश) : उपसभाध्यक्ष महोषय, यह जो रिकारितसन दिया है, यह विद्रेश में दिया गया है जब कि पालियामेंट सेशन में है। भारत की धरती पर यह रिकासिनसन नहीं दिया गया है, पालिमामेंट भें नहीं दिया गया है।...

उपसभाध्यक्ष (श्री शंकर ध्याल सिंह): क्लेरिफ़िकेशन में अप यह पूछ सकते हैं... श्री गुरुदत्स दासगुप्ततः ।

SHRI GURUDAS DAS **GUPTA** (West Bengal): There is no reason why I should say that I am unhappy because the Government of India has recognised the three Baltic States. The recognition of the three Baltic States by the Government of India is a recognition of reality and it is a recognition of the changes that have taken place in the Soviet Union. Therefore, the changes should be taken into consideration and the changes should lead each one of us to change our own position. These three States have declared their independence and the Soviet Union has recognised their independence because these States were part of the Soviet Union. The Soviet Union itself has recognised them to be independent, and since a large number of countries in the world recognised them, I do not know why India should not give recognition. Therefore, I should say, that I support this recognition. While supporting this recognition, I have one thing in mind that this declaration by the Government of India, acceptthese countries as independent ing countries, was made by the Prime Minister outside the country. And this policy statement was made when the Parliament was in session. Therefore, it would have been in keeping with the highest Parliamentary traditions if this announcement was made in Parliament itself. This is normally what is done and is generally done. Why was it not done, I don't know. Therefore, to me, it is a Parliamentary impropriety. I would like the Minister to kindly say as to why it should be

done, why it had to be done in Germany. We are recognising these three States because these three States are really independent. We are recognising their independence not to appease anybody. India is recognising the Baltic States as independent States not to appease Germany, not to appease America, not to appease any other country. It is in continuation of our policy. It is a part of our policy to accept the reality, as it exists. And we did it. Therefore, that is quite all right. To accept the reality as a matter of reality is one thing. But to do in a different country and to give an impression that it is being done to appease somebody is definitely derogative. This is not in keeping with the high traditions of this country. I want India to accept reality. But I don't want India to compromise on its principles. We have discussed about the events in the Soviet Union and we have discussed about our reactions to it on the opening day of the session. The Minister of State for External Affairs is here and he has given the statement on independence of these three States. Independence of these three States is a part of the changes that had taken place. Therefore, I would like to know from the Minister as to what is the reaction of Government of India because the these changes will have a far-reaching reaction and a far-reaching implication so far as the relationship between the Soviet Union and India is concerned. Soviet Union had stood by India at the time of its trials and tribulations. It was because of Soviet Union that we could wriggle out of serious crises oh a number of occassions. Therefore, I would like to know the implications of the change. If you have really studied the implications, in what way are we going to make ourselves prepared for the changes, so far as the economy, military strength and our position in the international arena and our problem with Pakistan are concerned?. It is more important for us to take stock of the situation and take preventive

action so that these changes do not

put India in a very unenviable, position. I would like to know whether the Government has really studied this aspect. Also, taking this opportunity, I would like to know whether it is true-I do not want to single out a particular person nor do I want * to single out the behaviour of the Indian Embassy during a particular period of time-that the Indian Embassy in Moscow did not act with judiciousness. The Indian Embassy has failed to fulfil its responsibility on a number of occasions. It has also failed to report the situation to the Indian Government promptly. Is it true? I am not speaking of the developments that took place on the 19th and 20th of August.

SHRI SYED SIBTEY RAZI (Uttar Pradesh): I have a point of order. It has been the tradition of the House that whatever questions are asked by way of clarifications these should be within the purview of the statement which is made. No questions should be asked outside the points given in the statement.

SHRI GURUDAS DAS GUPTA: It is for the Chair to interpret.

SHRI SYED SIBTEY RAZI: The Chair has the right to overrule my point of order. The high traditions of the House should be preserved.

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): I am not overruling. I only request Shri Gurudas Das Gupta to conclude now.

SHRI GURUDAS DAS GUPTA: The recognition of the Baltic States arises out of a series of changes that have taken place in the Soviet Union. It is not an isolated event. Therefore, my point is, during all this period of change, whether our Embassy in Moscow had acted properly?

SHRI SHABBIR AHMAD SALA-RIA (Jammu and Kashmir): Mr. Vice-Chairman, Sir, in regard to the statement of the hon. Minister oft the recognition of the States of Estonia, Latvia and Lithuania, I would like to

seek four clarifications from the hon. Minister.

Firstly, I would like to know. whether, taking into account the circumstances which have led to the splitting up of the USSR, and the fact that we have, in India, so many States different languages, having cultures and nationalities, the Government would consider taking some measures which would save our nation from such a disaster? As you know, the Sarkaria Commission, in order to meet such a contingency, such а situation, and to meet the demands of the different States of India, has made certain suggestions.

[The Vice-Chairman (Shri Bhaskar Annaji Masodkar] in the Chair.

The question is whether we are going to learn a lesson from the developments in the USSR and see that the States in India are given more powers? Will there be a redistribution of powers between the Centre and the States so that it does not lead to a situation...

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): What is your question? Please put the question.

SHRI SHABBIR AHMAD SALA-RIA: Secondly, there are other States in the USSR which have also declared Independent. The statement is silent on this. I would like know, what is the reaction to Government of of the India to their declaration? It is a different question that some of these States may enter into some treaty regarding their economic and military relationship. But in regard to the other States which have also declared their Independence, what is the stand of the Government? What is the reaction?

Thirdly, in the matter of giving recognition to the other States, other than three States the referred to the statement. would the Goven ment of India await the outcome the negotiations which are going < between the various States, which constituted the U.S.S.R., or, the Go vernment would accept their declara tion as independent States?

Lastly, I would like to know whe ther the Government has delayed tl recognition of these States? What an the reasons which led to so much delay in recognising these three States.

Thank you.

श्री जगवीश प्रसाद माथुर (उत्तः प्रदेश) : श्रीमन, रूस में लोकतंत अ रहा है, इसका मेरे दल ने स्वागत कियाँ उसके टुटने से हमें दूख जरूर है, लेकिन जब उन्होंने स्वेच्छा से दोनों दक्षों ने स्वोकार किया है तो हमारा तीनों बाहिटव राज्यों को मान्यता देना उचित ही था मैं इसका स्वागत करता हूं। लेकिन दें प्रोपराइटी के विषय मंत्री जी के सामने रखना चाहंगा । मेरे मिल ने ग्रभी कह कि ऐसी कौन सी ग्रति शोधता थी वि संसेद के सत के चाल होते समय भी यह घोषणा विदेश में, बाहर, को यई ? ५ सरों प्रश्न मेरा यह है कि क्या इसक[ि] पुष्टि बकायदा के बिनेट में की है क्योंकि इस प्रकीर के निर्णय को बिनेट के डिसीजन तो होते ही हैं ?

मुझे संदेह इसलिए हो रहा है क्योंकि प्रधानमंत्री महोदय, विदेश में, बर्हर ये और केबिनेट की बैठक इसलिए झायद नहीं हो सकती थी । मैं जानना चाहता हूं कि क्या घोषणा से पूर्व कैबिनेट का फैसला हो गया था और यदि नहीं हुद्रा था तो इसकी पुष्टि कब की गई है ?

ू सरा, इनको मान्यता दे दी, हस इनके साथ डिप्लोमेटिक िलेशंस पूरे तौर से कब स्थापित करेंगे ? क्या हम प्रपने ग्रम्बे सडर को वहां भेजेंगे प्रथवा वर्तमान में हमने मान्यता दे दी है ग्रीर मास्को में जो हमारा प्रतिनिधि है, वही उनके साथ भो सम्पर्क रखेंगे, इसका खुलासा होना चाहिए ?

तीसरा, क्या प्रधानमंत्री महोदय की घोषणा के दौरान वा घोषणा से पूर्व या घोषणा के पश्कत् वहां रूस के नेताओं से आरेर इन तीनों देशों के नेताओं से कोई पम्मई स्थापित हुआ था या नहीं हुआ था? और यदि हुआ था तो किन सीमाओं तक हम उत्तक साथ संबंध रखेंगे, इमका भी खुलामा होना चाहिए ।

चांथा, युगोस्ल विधा और रोमांनिया जो कि सामम्बवादी देश हैं, उन्होंने इनको मान्यता नहीं दी है । मैं यह भी प्रकाश डतवान च हंगा कि क्या कारण है कि इन देशों ने मान्यता नहीं दी और प्रतिम प्रश्त मेरा यह है कि तीनों देश, जो कि य स्टिफ राज्य हैं, इनकों जो ढांचा है वह त नावादी ही रहेगा अथवा जैसा परिवर्तन हमें ग्राया है, वैभे ही परिवर्तन की हमें ग्राया है, वैभे ही दरिवर्तन की हमें ग्राया है, दमने साम्य पर लोकतंब ग्रा रहा है ग्रथवा साम्यवादी प्रवर्शे है, हमने मान्यता दी है तो वहां के ढांचे के कारे में भी हमें उत्तर दें ?

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Mr. Vice-Chairman, Sir, the statement clearly demonstrates to the world that ethnic right is one among the fundamental rights of human beings in any federation.

Any Government on earth, how much power they might have, cannot enslave a nation for ever. The integrity and unity of a country cannot be kept strong and intact either by the letter of the Constitution or by the arms and ammunitions, unless and otherwise the federal Government is ready to respect the feelings of the people of federating units and prepared to treat all the languages and culture alike. It is a warning to the other federal countries existing now in the globe. No race or language can be dominated by the big brother attitude of any particular ethnic group, how much big they may be in a country.

We are very happy that the Government of India recognises the Baltic States even though belatedly. However, it reminds me of a proverb: Better late than never.

by Minister

Why didn't the Government of India help the Baltic people when they fought for freedom? Why did the Government of India apply two different yardsticks, one for African and Asian countries and the other for the Baltic countries? Did the Government of India wait for the recognition by the USA or did the Government of India think that this was one among the internal matters of USSR?

In November 1990 the Indo-Soviet Trade Pact for 1991 was signed. The pact envisages an increase in trade turnover to Rs. 9411 crores.

In changed circumstances I fear that this calculation may not materialise. I request the hon. Minister to look into the consequences carefully in the economic arena.

With these words, I conclude.

SHRI V. NARAYANASAMY (Pondicherry): Mr. Vice-Chairman. Sir, I welcome the decision of the Government of India. And I thank the Prime Minister for having announced it immediately after the Council recognised these three Baltic States. Even from abroad the Prime Minister was able to give the message that the Government is recognizing these three States. India has got very good relations with the USSR in trade and commerce, science and technology and culturally also. Now I would like to know from the honourable Minister what will be the impact of the recognition of these three States by the Government of India on the agreements entered into by the Government of India with the USSR.

Secondly, Sir, from the European countries, Prime Minister John Major of the U.K. went to the USSR, met President Gorbachev and wanted to know first-hand information about the political developments taking

[Shri V. Narayanasamy]

Statement

place in the USSR. In this connection I would like to know whether the External Affairs Minister or any other Minister is going to Russia to further strengthen our ties with the USSR and, especially, with the three Baltic States, because now we have to further develop our bonds of friendship with the USSR because of the changed political situation there.

Sir, as I have already stated, the relations between our two countries are from time immemorial, and the people of the USSR have always considered Indians as their own brothers and sisters. Now I have seen from the press reports that there is a serious economic crisis in the USSR. When we were in need, the USSR helped us as its own brothers and sisters and therefore I want to know whether the Government of India has any plans, within the Indian means, to support the USSR and also these three Baltic States when they are having an economic crisis now.

Thank you, Sir.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Dr. Sivaji.

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): Sivaji:

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): It should be Sivaji, is it? That reminds me of Chhatrapati Shivaji, not Dr. Sivaji!

DR. YELAMANCHILI SIVAJI: But without any chhatral Sir, during the short span of the singularly unfortunate but mercifully short ouster the Soviet President, Mikhail of Gorbachev, the remarks of the Indian Prime Minister were not in good taste, and on this point I would like to add that neither the External Affairs Ministry sitting in the South Block nor our Embassy in Moscow

have brought any credit to themsel in this diplomatic episode. The ves vaason is, both are still programmed so to say, to the so-called knee-jerl reaction where the Soviet Union i Sir, their time-worn and concerned. outdated perceptions display a dangerous complacency in the face 0: fast-changing world relations. Unless these perceptions are discarded and a new, pragmatic orientation is incorporated in our foreign policy in consonance with the developments in the new world order, we will be exposed to more diplomatic embarrassmerits of this type hereafter and' I hope that the people sitting the in South Block may take proper precautions in this regard.

Sir, we have the Indo-Soviet Treaty of 25 years, which was renewed twice. As per the Indo-Soviet Treaty, we are exporting and importing too. Now-adays the exports are more when compared to the imports. To match them, during the present budget there is a technical credit to the tune of more than Rs. 1,800 crores to the Soviet Union. What happens to that credit and what is the interest component of that and how is it divisible among the Baltic States and other States? I would like to know about this from the honourable Minister. Then, Sir, there is a rupee payment agreement with the Soviet Union. Hereafter, with so many States liberating themselves, I am afraid there is a possibility that for our imports from the Soviet Union like crude, fertilizers, newsprint and heavy machinery, we will have to pay through our nose from hard currency in the form of dollars. At the same time, our exports, whatever they are, our agrobased exports like tobacco or cotton or cashew kernels and other things, are exposed to stiff competition, in the USSR market. What steps does the Government want to take in this regard?

Sir, is there any proposal to redraft the trade protocol between the USSR as well as...

358

SHRI RAJ MOHAN GANDHI (Uttar Pradesh): Are we discussing Indo-Soviet trade?

DR. YELAMANCHILI SIVAJI: Yes, why not?

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): What is the fall-out of this? Probably that is the thing.

DR. YELAMANCHILI SIVAJI: Sir, is there any proposal to redraft the Indo-Soviet trade protocol in view of the changed circumstances in the Soviet Union?

There is a warning in the newspapers today from Mr. Yeltsin that if some aid is not extended from the developing countries and from the western countries to the USSR, there is imminent danger of facing another coup or another revolution in the Soviet Union. In that regard what steps did the Soviet people take to avert that situation or at least to sense that situation?

Is there any proposal from the Government side to send a team of experts to go round the USSR to observe, to have an on-the-spot study of the fast changing situation in the USSR, in its several States?

1 would like to seek these clarifications from the hon. Minister.

SHRI KAPIL VERMA (Uttar Pradesh); Sir, I join my colleagues here in welcoming the recognition of these three Baltic States. In fact. a historic wrong committed by Marshal Stalin 40, 50 years ago, in 1941, in annexing forcibly these three Baltic States under the impact of Hitler has been undone. So, they have come back, they have returned to the comity of nations, independent nations. I welcome that. Particularly I welcome, I admire the sagacity and wisdom of the Soviet leaders that they have themselves passed a resolution in the State Council, agreeing to the demand of these three States, to

their demand for independence. In fact, in principle Mr. Gorbachev had agreed to it even before the coup, but at the same time he had said that there should be a five-year transition period. Now, after the coup, things have shaped on their own and the demand has been accepted.

Sir, I would also say that probably the recognition on our part also has not come a day too early. Probably we had to be cautious because we have very good relations, a very special type of relations with the Soviet Union, and probably we did not want raw nerves to be touched. Even the Americans were very cautious. You might have seen, you might have noticed that they took a lot of time in recognising them. Even the Baltic States did not want any confrontation. So, even they have agreed to have some type of security presence of Soviet in their own States. Although they have refused to have an economic treaty, an economic union with them, they want direct trade relations with Moscow.

In any case, Sir, I would like to know from the Government what type, what level of diplomatic relations it will have, whether it will have a Consul-General, whether it will have separate ambassadors in all these three States, whether there will be a common ambassador for all of them and when diplomatic relations are going to be established.

As I was mentioning, I want to know the reasons for the timing of the announcement of the recognition. Though I have given my own feelings, I want to know from the Government itself what the reasons are for the timing of the announcement of the recognition.

Sir. you imagine the fall out of this recognition of the Baltic States and other changes in Soviet Union on our defence supplies. We will have certain problems with the Soviet Union in the sense that we depend on the Soviet Union entirely, almost entirely, maybe 75 per cent or

36(

[Shr Kapil Verma] more, for our defence supplies, equipment, spare parts and other things, and we will have problem under the changed conditions. The entire environment has changed. So, we are naturally anxious to know whether we will be receiving the defence supplies in time. I was in Latvia, the Riga recently. I know that this is not the time for me to talk about it but I would like the Minister to tell me and assure me that all the defence supplies, the spares and vital parts of machines would come to us without any problem. I want to know from the Minister what talks he had there and other Ministers also. Recently one more Minister has visited Moscow. So, what will be the position of our defence supplies because of the changed security environment For every defence requirement, we depend on the Soviet Union.

Statement

Regarding the rupee-rouble agreement, that is another important problem. May I know from the Minister whether they are demanding hard currency for the defence supplies? It would be difficult for US to pay for everything in hard currency. Mav I know from the Minister whether any political dialogue is going on between us and the Soviet Union in view of these changes in Baltic States and certain other things? May I know what is the attitude of Boris Yeltsin towards us? May I know from the Minister whether he is going to send a renewed invitation to the Foreign Minister of that country to visit our country again so that all these problems which I have mentioned can be sorted out? Thank you.

S. GURUPADASWAMY SHRI M. (Uttar Pradesh): Mr. Vice-Chairman, Sir, the previous speakers have covered my ground and they have made my task very easy. Sir, international relations should be based upon peace, freedom and equality of nations. We in India know the significance and the sanctity of freedom of a nation. The 15th August is a very

important date for us because we g independence on that date. We ce brate that event. I say this iu to emphasise how important it is f the people to be independent. The three Baltic States which enjoy freedom and sovereignty lost the freedom and sovereignty because a treaty by two outside powers. T1treaty was signed by Ribbentrop с behalf of Germany and Molotoy c behalf of the Soviet Union in 1941 All along the people of these thre States were never reconciled to tl new servility. They were weal The world community could not d anything. But for the cataclysmi changes which were witnessed in the Soviet Union and the new enlighten ed policy pursued by Mikhail Gor bachov and Yeltsin. The independ ence of these States, perhaps, would have remained still a distant dream Fortunately, there were tremendou changes in the Soviet Union recently That triggered the independence of these three States. But for these events in the Soviet Union, perhaps the independence of these States would have been postponed further, anyway, we, in India, are happy that there is emebergence of three new independent States and that they are coming to the comity of nations. Most of the nations have recognised their It is a pity that for independence. the first time, India has recognised their independence from foreign soil. That point has been made out by our colleagues here. It should not have been done at all. Recognition should spring from India' and India only. And when Parliament is in Session, it should have been announced in Parliament itself. I do not know whv these democratic tradtions, norms and practices are not followed by the External Ministry. I am not raising whether a decision the issue was taken by the Cabinet or not. Ι am not raising that issue at all. Finally. there is nothing to discuss. This is a happy occasion when we have to share our hapiness with the people of these three countries. I am sure that diplomatic relations will be es-

There need hot be any doubt on that. At what level and all that are matters of detail and the External Affairs Ministry will go by their assessment and appreciation of the realities and need. Therefore, the this should not cause us any concern. I only say that these three Baltic States do require a lot of assistance from various sources for their development. They have suffered a lost Therefore, they require assistance and cooperation from all sides. We in India sympathise with them and we support them. At the same time, we appreciate the steps taken by the Soviet Union in giving recognitin to these

three Baltic States. Thank you.

SHRI S. K. T. RAMACHANDRAN (Tamil Nadu): Sir, the recognition of the three Baltic States, former members of the erstwhile USSR, is to be welcomed. But, Sir, under the present conditions and in the present world scenario, I want to know from the Minister whether non-alignment policy is having any meaning. So long as there were two super powers, non-alignment policy was having a meaning. Under the present circumstances, is there going to be any change in this policy or is the status quo in regard to this policy is to be maintained? Then, Sir, this disintegration of USSR has got much impact on the economic situation of the whole world. We were also having so much of trade relationship with Communism them. Now. as has proved a failure and Socialism is also becoming a big question mark, will there be any change in our economic policy? So far, we are following the policy of mixed economy. Will there be any impact on that also?

Then Sir, I have a doubt. The coup was there on 19th August, 1991. Immediately after the coup, the Government of India made no comments on that. Only after the coup was defeated, we made some comments, why were we silent first, at that time? Was it helpful to us in any way?

Are we going to make any detailed study on the causes for such disintgvation? It is not because USSR was a friendly country to us. It is because India is also a federal country. So such a detailed study of the causes that led to disintegration will be helpful for our future guidance. (Interruptions)

SHRI S. VIDUTHALAI VIRUM-BILL

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Virumbi Ji, you cannot ask it. Nothing will go on record. It can't be between the two. (Interruptions).

SHRI ASHIS SEN (West Bengal): Sir, thank you for giving me the opportunity to speak. I rise not to raise any debate or any dispute on the question of * recognition being given to the three Baltic States of Estonia. Latvia and Lithuania.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI. MASODKAR): 1 think there is a total consensus on that.

SHRI ASHIS. SEN: On my behalf ana On behalf of my party I want to say and perhaps, I will be echoing the sentiments of the entire House which have been' injured that when Parliament is in Session, the Prime Minister announced the grant of recognition from a. foreign land when within a few hours of that announcement, he was to be back in the land of our country. It was on 7th September, 1991 and today is 9th September, 1991 and in between, there was a Sunday. It would have been in conformity with- the norms and traditions had the announment if recognition been made here. My only question is. has it been proper on the part of the Prime Minister to do so when Parliament in in Session? I want to ask this much only. Thank you. ...

^{**}Not recorded.

श्री राम नरेश यावस (उत्तर प्रदेश) : महोदय, भारत की विदेश नीति का श्रोधार उसका दर्शन रहा है झौर वह दर्शन सह-अस्तित्व त्रौर दूसरे के झांतरिक म।मलों में हस्तक्षेप न करने की नीति रही है । इस पर हमेंशा भारत कायम रहा है।

Statement

महोदय, भारत और रूस का संबंध भी बहुत पुराना ही रहा है और पिछले दिनों राजीव गांधी जी के नेतृत्व में वह मैंबी सम्बन्ध बहुत प्रगढ़ हुआ। फिर, विदेश नीति के संबंध में भी नीतिगत मामलों में कुछ और बुद्धि की गई थी।

महोदय, पिछले दिनों रूस में एक परिवृतन की लहर विशेष रुप से लोकतंत में प्रांत की जो एक छटपटाहट थी, देखी गई। जिस तरह से वहां पर एक व{र कुछ लोगों ने तस्ता पलटने की कोशिश की ग्रीर फिर 72 घंटे के अंदर गोर्वाचव की वापसी हुई ग्रोर उसके पश्चात गोर्वाचोव की नेतुरव में जो छोटे-छोटे राज्य थे उनको मान्यता दी । मैं समझता हुं कि उन्होंने इस तरह लोकतंत्र के द्वाधार को ग्रौर भी सुगुढ़ करने का काम दिया है । इसके लिए व बहुत-बहुत वधाई के पाल हैं। शाथ ही साथ जिस ग्राधार पर यह जो बोल्टिक राज्यों को स्वीकृति मिसी है एक राष्ट्र के रूप में, मैं ऐसा समझता हुं कि जब 6 तारीख को सोवियत समाज-बादी गणतल संघ की राज्य परिषद् ने जो सवींच्च ब्रांतरिम कार्यकारी परिषद है उसने मान्यता दे दी और फिर और भी दूसरे राष्ट्रों ने दी तो भारत जैसे इतने विशाल लोक-तांत्रिक प्रणाली में पलने वाले देश ने अगर 7 को कहीं भी दे दी, लेकिन, प्रधान मंत्री ने जिस तत्वरता के साथ उसको मान्यता देने का काम किया है उसके लिए माननीय प्रधान मंत्री जी बधाई के पत्न हैं ग्रौर उन तीनों राष्ट्रों के नागरिक भी बधाई के पाल हैं। इसलिए इस समय में यह जानना चाहता हूं कि जब मान्यता उनको मिल गई है, रोष्ट्रपति को संदेश भेजकर प्रधान मंत्री ने अवगत करा दिया है, तो मैं जॉनना चाहता हं कि ग्रामें जो स्वीकार करने के

जो मःश्वता प्रस्तूत करने के बाद सारे संबंध ग्रीर सारे कार्यक्रम अन्ये बढ़ाने होते हैं, वह कितने दिनों में सारे पूरे कर लिए जायेंगे ऐसा में माननीय मंत्री जी यं जानना चहिता हूं।

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Dr. Vijaya Mohan Reddy; not here, Dr. Narreddy Thulasi Reddy. You are sleeping probably.

DR. NARREDDY THULASI RED-DY (Andhra Pradesh): No, Sir. My first clarification is this. There is a substantial delay in recognising the Baltic States. It clearly indicates that there is no clear-cut foreign policy of this Government. There is a wait-and-see policy. What are the reasons for this delay in recognition? The second point is, already there was a delay. The Prime Minister had announces on 7th and he came back to India on 8th. When there was already a delay, where was the urgency for declaring it from a foreign land. The third point is: there any impact on this on our defence, on our commerce? My fourth point is What will happen to the Indo-Soviet Treaty? Then the fifth point is: When will the diplomatic relations start and what will be the level and status?

THE: VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): I take it that the whole house is one in congratulating the Government and the people of the Baltic States for achieving this free and sovereign status...

SHRI RAJ MOHAN GANDHI: Sir, one sentence only...

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Do you want to seek a clarification?

SHRI RAJ MOHAN GANDHI: Yes, Sir.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Let me complete first. I am just rea consensus, we can. ..

cording the congratulations. So I take it that we send our congratulations and and felicitations through the External Affairs Ministry to the Governments and the people of the Baltic States for achievement of the free and sovereign status on their own. Yes, Mr. Gandhi.

श्री जगद्वीश प्रसाद मग्थुर : महोदन, वह भो कहिए जो, अं उजेक्शन है ... (व्यवस्थेन) THE VICE-CHAIRMAN (SHRI BHASKAH ANNAJI MASODKAR): Let us not go in a debating manner. ... (Interruptions) ... Where there is

SHRI RAJ MOHAN GANDHI: Will the hon. Minister let us know whether in the recent past, in the last few weeks or months, any Indian diplomatic officials were able to visit the capitals of these newly independent Baltic countries?

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Now, Mr. Minister, you have to convey the sense of the House.

THE MINISTER OF STATE IN THE MINISTRY OF EXTENAL (SHRI **EDUARDO** AFFAIRS FA-LEIRO) : Thank you very much, Mr. Vice-Chairman, hon. and Members for having conveyed the sense of the House. I thank the hon. Members for appreciating the Government's gesture in recognising the three Baltic republics. Sir, if I may take up the points which have been made, the first point is a mixed point really. We have Dr. Thulasi Reddy complaining of a substantial delay in recognising the Baltic republics. We have others saying that it was a bit too early and that we could have waited for some time more. T would like to your clarify this. Sir. with permission. Sir, I made a statement earlier in the other House and I want to make it very clear here in this House that the recognition was announced from the Indian soil on the 7th and not from Germany. Sir,

366

the position is as follows: On 7th the official spokesman of the Government of India released a press statement and disseminated in the press on the 7th itself and the statement was carried by PTI and UNI and also by Doordarshan and All India Radio announcing the decision of the Government to recognise these three republics. It was also there in the briefing of the official spokesman. I want to make it clear-I have now checked the facts since I intervened in the other House-that the recognition was announced from India by which the official spokesman was carried by all the official agencies and perhaps the other media on the 7th itself.

SHRI GURUDAS DAS GUPTA: What prevented you from making an announcement in either of the two Houses earlier?

SHRI EDUARDO FALEIRO: I am coming to that in a moment. Now, I will come to the press statement, Sir. In the press statement issued on the 7th Government of India has Welcomed the resolution passed by the State Council of the Soviet Union 1991, granting indeon September 6, pendence to the three Baltic States-Lithuania. Estonia and Latvia. It states that "it is a matter of satisfaction to India that this issue has been resolved in a peaceful and amicable manner with the agreement of all the parties concerned. India welcomes the entry of Lithuania, Estonia and Latvia into the comity of independent and recognises them as such. states The Prime Minister has sent messages to the Presidents of the three states conveying this decision and his felici-A statement on the subject tations. made in Parliament in its will be next sitting." Therefore, it is very clear that the Parliament and verv the sovereignty of this House and the other House was very much in mind.

Now, I must say why it was done on Saturday and why we did not wait

[Shri Eduardo Faleirol till Monday. Sir, the events in the Soviet Union are moving at such a tremendous pace that the reaction has to be very quick. Now, a large number of countries have recognised these three republics. By Monday 11 o'clock more than two-and-a-half days would have passed after the recognition of the independence of these countries and the Soviet Union and other countries would not be able to understand immediately our own intricacies that we were waiting for the Parliament to meet. They would think what has happened to India and why they are not recognising them. Therefore, to avoid that, this statement was made and at the earliest opportunity, we have come before the House to convey this and to submit this to the House. Sir, I would like to make a little more clear the other side of the problem, which Dr. Thulasi Reddy has mentioned; it is the other way round. He said, 'why have we delayed?" Now, the position is as follows: we have not delayed any-We have come at the earliest thing. possible and correct opportunity. The Government policy on the recognition of the states is well-established and In each case, the Constitutional clear. procedures required for declaration of sovereignty should be proper and irrevocable and the Government concerned should be in effctive control of its territory. This I have mentioned in my original statement. Now, what I am adding for the clarification of the hon. Members of the House is the following: 'This is the decision taken by the USSR Government on 6th September, 1991.' These conditions stand fulfilled because it is how they This is clearly reflected in take it. the reference above to the USSR that the USSR itself is going to co-sponsor the membership of the three Baltic Republics to the United Nations. In view of our decision to recognise the Baltic Republic our PR in New York has been instructed to support the membership application of these countries. Sir, it is very clear and I am stating the obvious when I say

that the Government of India will surely have established diplomatic relations with these three republics. Now the details, as Shri Gurupadaswamy has rightly pointed out, of timing and modalities have to be worked out with these republics. I would like the House to understand in the context of the situaion in Soviet Union, specifically in the context of the remarks made regarding our Embassy in Moscow, that with so many internal preoccupations of the Soviet leadership, access to the leader-, ship becomes rather difficult and in monitoring the situation as at the present moment, I think, our Embassy done a rather commendable job. has A point has been very rightly raised on our different agreements with the Soviet Union on the economic field, defence field, and so on. I would like to make these observations on First, the Congress of People's that. Deputies, which is now the legislative organ of the Soviet Union, resolved on 5th September 1991 that during the transitional period-that is, nowuntil the Union Treaty comes into force, all international accords and obligations should be strictly observ-That will apply to the internaed. tional accords and obligations of the Soviet Union with us. On the Indo-Soviet Treaty I would like to say this: The Indo-Soviet Treaty formally extended for five years; stands because it was not repealed, automatically it became extended by five years. While both sides have taken a decision to extend it for a further period of twenty years, this agreement requires the signing of a formal protocol which will be signed as and when the situation crystallises. On the question of defence we would not like to speculate on the problem of procuring defence supplies from the USSR in future just as we would not like to speculate on the problem of other supplies. We are in touch; with regard to all essential supplies the problems are being addressed on case by case basis. Now, as and when the Republics come into existence, the Government will conduct its relations with the USSR and its constituent Republics in accordance with the provisions of the new Union Treaty which is expected to be signed in the near future. Sir, I think this broadly covers all aspects of the matter...

Statement

SHRI KAPIL VERMA: What about the rupee-rouble tie-up?

SHRI EDUARDO FALEIRO: The rupee agreement with the USSR was extended last year for a further period of five years, that is, up to the end of December, 1995. The Congress of People's Deputies resolved on 5th September 1991, inter alia, to strictly observe during the period of transition all international agreements as well as foreign economic obligations. We have no formal indication that the Soviet side wishes to change its rupee payment arrangement. It may be borne in mind that the arrangement functioned effectively for the last three decades and more to mutual benefit. Both countries continue to avail of free foreign exchange which is the reason why we should have the present arrangement going. We are having a continual dialogue with the Soviet Union. In view of some criticism—I appreciate muted the muteness of the criticism-on the reactions to the developments in the Soviet Union I would like to say that the honourable Prime Miniter has received a letter on August 28, 1991 from President Gorbachev and if I may quote here, President Gorbachev has expressed his gratitude to our Prime Minister for the firm stand that the leadership of India and the Prime Minister personally, have taken in regard to the putsch. "We consider this as a manifestation of the commitment of your country ------"---that is, India—"....to the democratic values and as a convincing illustration of the strength of friendship between our two peoples." "I take this opportu-nity", President Gorbachev added, "to convey my best wishes to you, dear Prime Minister, and to all the Indian people."

SHRI V. NARAYANASAMY: What about the Foreign Minister's visit to the USSR?

SHRI EDUARDO FALEIRO: We have noted the suggestion of the honourable Member that a high-level delegation should go to the USSR. We have noted it.

SHRI KAPIL VERMA: Are you renewing the invitation to the Foreign Minister of the USSR?

SHRI EDUARDO FALEIRO: We are noting all these things. I can say we will be happy to have the Foreign Minister of the Soviet Union here. We recently had the President of Uzbekistan and we signed some agreements with him also. But it depends upon their convenitnce. They are in so many preoccupations, so many dayto-day commitments at home and in the neighbouring regions. It is really left to them.

SHRI RAJ MOHAN GANDHI: Did any Indian diplomats visit the Baltic States?

SHRI EDUARDO FALEIRO: They will. When the situation permits they will go everywhere. As I have mentioned, the situation in the Soviet Union is extremely difficult. Things are not normal. Things are abnormal. Therefore, we are doing all that is possible to do in this very difficult and abnormal situation. I would like the honourable Member to understand this in the context of the dramatic changes that the Soviet Union experiences.

7.00 P.M.

SHRI S. K. T. RAMACHAND-RAN: Have you established diplomatic contacts with these three Baltic States?

SHRI EDUARDO FALEIRO: As I have already said, these States were recognised by us on the 7th. It was a Constitutional procedure and this I have completed. I assure the House hat diplomatic relations would be [Shri Eduardo Faleiro]

established after holding consultations with them. Their convenience is the primary consideration here.

SHRI S. K. T. RAMACHANDRAN: My question regarding the economic and foreign policy changes in the present scenario has not been answered.

SHRI EDUARDO FALEIRO: We are looking into this aspect. The changes in the foreign policy that may be required are being continuously monitored. This is obvious because of the enormous dimensions of the events that are taking place in the Sovist Union. On matters like Defence and economic matters, they are left to the respective Ministries as they are the substantive Ministries dealing with these matters. We are dealing only with the broader framework. I suppope, I have basically covered most of the issues. Once again I would like to thank the Members.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): You may convey the sense of the House. Now, the House stands adjourned till 11 a.m. tomorrow.

> The House then adjourned at two minutes past seven of the clock till eleven of the clock on Tuesday, the 10th September, 1991.